

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 151 of 2012

Dated : 21st February, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of

The Bihar Electricity Board

...Appellant(s)

Versus

**Bihar Electricity Regulatory Commission
& Ors.**

...Respondent(s)

Counsel for the Appellant(s):

Mr. Mohit Kumar Shah

Counsel for Respondent (s):

**Ms. Swapna Seshadri
Mr. Suraj Samdarshi**

ORDER

Post the matter for hearing on **21.03.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/sm